

Date of Order

Orders OA 1125/92

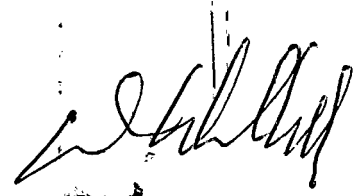
10.3.93

Mr. R. N. Mathur - Counsel for applicant

I heard the learned Counsel for the applicant.

The applicant can move this Court when his rights are adversely affected. The application at this stage is premature, and dismissed accordingly.


(B. N. Dhondiyal)
Member (A)


(D. L. Mehta)
Vice-Chairman

Copy of sent to the app.
Counsel & resp. no. on
vide 2007 to 2008

Date 29-3-93


15/8/93